NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. IA 2906/2024 in C.P. (IB)/3171(MB)2018

CORAM:
SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.07.2024

NAME OF THE PARTIES:- **Tulsi Extrusion Limited**
V/s
Income Tax Department Through
Office of the Deputy Commissioner
IN THE MATTER OF
Punjab National Bank
V/s
Tulsi Extrusions Ltd.

Section: Sec 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 2906 of 2024

Presence:-

Mr Prakash Shinde a/w Niyati Merchant, Adv. (VC) … for Liquidator

Mr. Prachi Wazalwar, Adv. (VC) … for Respondent no. 1/Income Tax

Mr. Rahul Pillai, Adv. (VC) … for Respondent no. 2/Liquidator

Perusal of the record reveals that court notice has been served upon the Respondents. Counsel appearing for the Respondent nos. 1 and 2 seeks time to file reply. Let reply, if any, on behalf of the Respondents be filed within a period of two weeks from today by serving an advance copy on the other side at least two days before the next date of hearing. List this matter for further hearing on **04.09.2024.**

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
ANKIT